

(b) to (d) No such proposal is under consideration. No request or application has been received for appointment of booking agency at Raigarh near Mumbai.

[English]

War Museums

1357. SHRI T. GOVINDAN: Will the Minister of DEFENCE be pleased to state:

(a) the places where the War Museums have been set up in the country, location-wise;

(b) the details of the expenses incurred on these museums during each of the last three years;

(c) whether the Government propose to set up some more such museums in the country; and

(d) if so, the locations thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) No war Museum has been set up at the National level.

(c) and (d) Setting up of a National War Museum is contemplated.

[Translation]

Flight on Jabalpur-Raipur Sector

1358. DR. LAXMINARAYAN PANDEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the State Government have requested to start air service from Raipur to Jabalpur; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places including Jabalpur depending upon the traffic demand and commercial viability subject to compliance of route dispersal guidelines issued by Government.

[English]

Revision of Fee by D.G., Doordarshan

1359. SHRI MITRASEN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Directorate General of Doordarshan, has revised the fee of various categories of casual staff working in various offices of the Ministry;

(b) if so, the details thereof;

(c) whether a fee of Rs. 250/- per assignment per day have been given to the categories of casual having Rs. 5000-8000/- scale on regular side;

(d) if so, whether the fee of casual stenographers coming under the purview of (c) above, have also been given the same fee;

(e) if not, whether any proposal for fee revision of casual stenographers is under consideration of the DG, Doordarshan;

(f) if so, the details thereof; and

(g) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) and (b) As reported by Prasar Bharati, fees of casual artists engaged by Doordarshan to meet programme exigencies were revised in September, 1998. The fees ranges from Rs. 150/- to Rs. 400/- per assignment.

(c) Yes, Sir.

(d) As reported by Prasar Bharati, the fee of casual stenographers engaged in news rooms at regional units of different Doordarshan Kendras was fixed at Rs. 200/ per day in October, 1997 without relating it to any regular scale of pay.

(e) to (g) Do not arise.

Gauge Conversion

1360. SHRI MAHBOOB ZAHEDI: Will the Minister of RAILWAYS be pleased to state: